

No. O.A. 350/01609/2016

Date of order: 19.3.2018

**Present :** Hon'ble Mr. A.K. Patnaik, Judicial Member  
 Hon'ble Dr. Nandita Chatterjee, Administrative Member

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Mr. B.P. Manna, Counsel

**O R D E R (Oral)**

**A.K. Patnaik, Judicial Member:**

- Heard Mr. N. Roy, Ld. Counsel for the applicant and Mr. B.P. Manna, Ld. Counsel for the official respondents.
2. Mr. N. Roy, Ld. Counsel for the applicant prays liberty of this Tribunal to make comprehensive representation addressed to respondent No. 2, The Director General (Admn.), National Water Development Agency, Ministry of Water Resources, Govt. of India, National Water Development Agency, Ministry of Water Resources, Govt. of India within a period of 4 weeks from today.
3. Accordingly, this O.A. stands disposed of by granting liberty to the applicant to make comprehensive representation to the respondent No. 2 within a period of 4 weeks from today and if such representation is received within a period of 4 weeks from today by the Director General (Admn.), National Water Development Agency then he is hereby directed to consider the same in accordance with the rules and regulations in force besides taking into consideration the points to be raised in the representation.

4. Hence, without entering into the merits of the case, we dispose of this case by directing the respondent No. 4 to consider the representation of the applicant as per the existing rules and regulations, if it is filed within a period of four weeks from today. After such consideration, if the applicant's grievance is found to be genuine then expeditious steps may be taken by the authorities preferably within a further period of 8 weeks from the date of such consideration for extending those benefits to the applicant.

5. With the aforesaid observation, the O.A. stands disposed of.

6. As prayed for by Mr. Roy, Ld. Counsel a copy of this order be handed over to Ld. Counsel for the applicant and the applicant is directed to annex copy of this order along with his representation.

(Dr. Nandita Chatterjee)  
Administrative Member

(A.K. Patnaik)  
Judicial Member

SP

